

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 26<sup>th</sup> SEPTEMBER, 2022, 10:30 A.M.**

CP (IB) No. 189/CB/2020

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	In Machineries & Equipments Pvt. Ltd. -Vs- Orissa Stevedores Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. P. Anup Dash, Adv.

For Respondent (s)

Mr. Rajnish Sinha, Adv.  
 Mr. Saswat K. Acharya, Adv.  
 Mr. S. Pholgu, Adv.  
 Mr. A. Agarwal, Adv.  
 Mr. J. Sahoo, Adv.  
 Mr. S. Agrawal, Adv.  
 Mr. J. Joshi, Adv.  
 Mr. B. Bhatia, Adv.

**ORDER**

Ld. Counsel Mr. P. Anup Dash appears on behalf of the Petitioner/ Operational Creditor. Respondent/ Corporate Debtor is represented by Ld. Counsel Mr. S. K. Acharya, who submits that the Ld. Sr. Counsel Mr. Ratnanko Banerjee, who is arguing the matter, has some personal inconvenience, therefore, he is unable to appear before this Tribunal today. Seeks short adjournment. In consideration of request, matter adjourned to 14.11.2022.

Sd

**Satya Ranjan Prasad**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**